

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH, BENGALURU**  
*(Through Physical Hearing / VC Mode (Hybrid))*

**ITEM No.02**  
**C.P. (IB) No.121/BB/2021**

**IN THE MATTER OF:**

Technopak Advisors Private Limited	...	Petitioner
Vs.		
Vertebrand Consulting & Solutions Private Limited	...	Respondent

**Order under Section 7 of I & B Code, 2016**

**Order delivered on 25.06.2024**

**CORAM:**

**SHRI K. BISWAL**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner	:	Shri Manish Khurana
For the Respondent	:	Shri Roshan Jacob

**ORDER**

1. Heard the Learned Counsel for the Petitioner and Respondent.
2. The submissions of the Respondent Counsel is partly heard.
3. List the case for further submissions on **24.07.2024**

**Sd/-**  
**(MANOJ KUMAR DUBEY)**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**(K. BISWAL)**  
**MEMBER (JUDICIAL)**